

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3869
TO BE ANSWERED ON 17.03.2020

IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES

3869. SHRI RAHUL RAMESH SHEWALE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the funds provided under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Aajeevika– National Rural Livelihoods Mission and Pradhan Mantri Gram Sadak Yojana (PMGSY) have been reduced during each of the last three years and the current year;
- (b) if so, the details thereof and the reasons therefor along with the number of beneficiaries of the schemes, Scheme-wise, as on date;
- (c) the existing mechanism to monitor the functioning of the said schemes;
- (d) the cases of poor functioning of the said schemes reported during the said period, State/UT and schemewise; and
- (e) the corrective steps taken by the Government for successful implementation of the said schemes across the country?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a)&(b): Fund allocated/released under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) and Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year (as on 12.03.2020) are given below:

S. No.	Year	(Rs. in crore)			Total individuals worked under Mahatma Gandhi NREGS (Numbers in crore)
		Fund allocated/released under DAY-NRLM	Fund allocated/released under PMGSY	Fund allocated/released under Mahatma Gandhi NREGS	
1	2016-17	3168.15	16507.75	48387.16 *	7.67
2	2017-18	4350.83	16819.36	55706.06 #	7.59
3	2018-19	5783.50	15389.21	60861.42	7.77
4	2019-20	9024.00	12889.12	71001.81	7.57

* Including Rs.56268.00 lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17.

including Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back during financial year 2017-18.

Under DAY-NRLM as on 31st January, 2020 more than 6.73 Crore Households have been mobilized into 60.82 lakh Self Help Groups (SHGs)

Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Government of India to improve rural infrastructure through construction of all weather roads to provide connectivity to eligible habitations. 'Rural Roads' being a State subject, the programme is being implemented by the respective State / UT Governments. 98% of the eligible and feasible habitations have already been provided connectivity. A total of 6,21,058 Km road length has already been completed. Budget allocation to States/UTs under PMGSY depends inter-alia on absorption capacity balance works in hand, unspent balance available.

(c)to(e): Various steps have been taken for proper implementation of Mahatma Gandhi NREGS in all rural areas of the country which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (NeFMS), Aadhar Based Payment System (ABPS), Software for Estimate Calculation using Rural rates for Employment (SECURE), Performance Review Committee meetings of the Ministry, Common Review Missions, regular video conferencing and establishment of independent social audit units. As per Centralized Public Grievance Redressal and Monitoring System (CPGRAMS), State/UT –wise the status of complaints under Mahatma Gandhi NREGS during the last three and current years (as on 14.02.2020) is given at **Annexure-I**

Several steps have been taken for effective implementation of DAY-NRLM. These include submission of periodical reports by the State Rural Livelihoods Missions (SRLMs), review during the periodic meeting of the Performance Review Committee (PRC) of the Ministry, monitoring the timely submission of Utilization Certificates, submission of third party monitoring reports through National Level Monitors and Area Officers, monitoring through various MIS modules as well as bi-monthly financial management review of all States. No such cases of poor functioning of the scheme have been reported during the last three year and current financial year as on 13.03.2020.

Under PMGSY, implementation of all sanctioned works is being monitored through online programme MIS named OMMAS on real time basis. Progress of all roads uploaded on OMMAS on real time basis with the provision of Geo-tagged Photographs. Progress is also monitored with the States by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/ Empowered Committee Meetings with the States. In addition to this, special review meetings are also held by Secretary/ Additional Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States. A Mobile App “Meri Sadak” was launched on 20th July, 2015 with the view to achieve the objectives of e-governance and Digital India for user friendly and transparent Citizen Feedback and complaint redressal system. Further, Ministry of Rural Development, Government of India is implementing a project for the creation of web based Geographic Information system (GIS) under PMGSY through which the mapping of all rural roads in the country is being done. State wise details of complaints received under Pradhan Mantri Gram Sadak Yojana (PMGSY) and action taken thereon during the last three year and current financial year (upto February, 2020) is given at **Annexure-II**.

For transparency and effective monitoring, the Superintending Engineer concerned of the zone/region has been asked to request the concerned Member of Parliament and Zilla Panchayat Pramukh representing the zone/region, once in six months, to select any PMGSY project(s) for joint inspection. Similarly, the Executive Engineer in-charge of a division has been asked to request the MLA/ Chairperson of the Intermediate Panchayat concerned, once in three months for joint inspection and the Assistant Engineer in-charge of the sub-division has been asked to request the concerned Sarpanch of the Gram Panchayat once in two months to select any PMGSY project(s) for joint inspection.

Annexure-I referred in reply to parts (c)to(e) of Lok Sabha Unstarred Question No.3869 dated 17.03.2020

State wise Complaints Status on CPGRAMS portal for FY 2016-17

State	Brought Forward from previous year	Received during the year	Disposed
Andaman And Nicobar Islands	0	0	0
Andhra Pradesh	0	4	1
Arunachal Pradesh	0	0	0
Assam	0	5	1
Bihar	0	12	4
Chandigarh	0	0	0
Chhattisgarh	0	2	0
Dadra and Nagar Haveli	0	0	0
Daman and Diu	0	0	0
Delhi	0	2	2
Goa	0	0	0
Gujarat	0	1	0
Haryana	0	0	0
Himachal Pradesh	0	3	3
Jammu And Kashmir	0	6	3
Jharkhand	0	1	1
Karnataka	0	3	2
Kerala	0	6	3
Ladakh	0	0	0
Lakshadweep	0	0	0
Madhya Pradesh	0	5	0
Maharashtra	0	3	2
Manipur	1	0	1
Meghalaya	0	0	0
Mizoram	0	1	1
Nagaland	0	1	0
Odisha	1	3	1
Puducherry	0	0	0
Punjab	0	3	1
Rajasthan	0	10	7
Sikkim	0	0	0
Tamilnadu	0	5	2
Telangana	0	0	0
Tripura	0	3	0
Uttar Pradesh	0	31	7
Uttarakhand	0	3	3
West Bengal	0	8	3
Total	2	121	48

State wise Complaints Status on CPGRAMS portal for FY 2017-18			
State Name	Brought Forward from previous year	Received during the year	Disposed
Andaman And Nicobar Islands	0	0	0
Andhra Pradesh	3	13	15
Arunachal Pradesh	0	0	0
Assam	4	36	13
Bihar	8	63	30
Chandigarh	0	0	0
Chhattisgarh	2	28	15
Dadra and Nagar Haveli	0	0	0
Daman and Diu	0	0	0
Delhi	0	15	12
Goa	0	0	0
Gujarat	1	5	1
Haryana	0	15	3
Himachal Pradesh	0	12	7
Jammu And Kashmir	3	22	23
Jharkhand	0	34	30
Karnataka	1	52	49
Kerala	3	106	108
Ladakh	0	0	0
Lakshadweep	0	0	0
Madhya Pradesh	5	31	9
Maharashtra	1	11	4
Manipur	0	2	1
Meghalaya	0	2	1
Mizoram	0	3	3
Nagaland	1	0	0
Odisha	3	28	30
Puducherry	0	0	0
Punjab	2	13	9
Rajasthan	3	80	74
Sikkim	0	1	1
Tamilnadu	3	23	25
Telangana	0	2	2
Tripura	3	2	3
Uttar Pradesh	24	183	191
Uttarakhand	0	16	8
West Bengal	5	29	19
Total	75	827	686

State wise Complaints Status on CPGRAMS portal for FY 2018-19			
State Name	Brought Forward from previous year	Received during the year	Disposed
Andaman And Nicobar Islands	0	0	0
Andhra Pradesh	1	13	8
Arunachal Pradesh	0	0	0
Assam	27	15	35
Bihar	41	63	50
Chandigarh	0	0	0
Chhattisgarh	15	191	90
Dadra and Nagar Haveli	0	0	0
Daman and Diu	0	0	0
Delhi	3	15	10
Goa	0	0	0
Gujarat	5	3	3
Haryana	12	11	17
Himachal Pradesh	5	10	11
Jammu And Kashmir	2	11	8
Jharkhand	4	29	8
Karnataka	4	10	5
Kerala	1	10	9
Ladakh	0	0	0
Lakshadweep	0	0	0
Madhya Pradesh	27	13	38
Maharashtra	8	18	14
Manipur	1	3	2
Meghalaya	1	0	0
Mizoram	0	2	2
Nagaland	1	0	0
Odisha	1	15	8
Puducherry	0	0	0
Punjab	6	17	11
Rajasthan	9	63	57
Sikkim	0	0	0
Tamilnadu	1	46	25
Telangana	0	3	3
Tripura	2	1	3
Uttar Pradesh	16	167	95
Uttarakhand	8	13	16
West Bengal	15	52	42
Total	216	794	570

State wise Complaints Status on CPGRAMS portal for FY 2019-20 as on (14.02.2020)			
State Name	Brought Forward from previous year	Received during the year	Disposed
Andaman And Nicobar Islands	0	0	0
Andhra Pradesh	6	19	15
Arunachal Pradesh	0	0	0
Assam	7	19	21
Bihar	54	47	15
Chandigarh	0	0	0
Chhattisgarh	116	122	134
Dadra and Nagar Haveli	0	0	0
Daman and Diu	0	0	0
Delhi	8	12	10
Goa	0	0	0
Gujarat	5	5	1
Haryana	6	19	16
Himachal Pradesh	4	6	3
Jammu And Kashmir	5	22	14
Jharkhand	25	10	27
Karnataka	9	30	13
Kerala	2	13	9
Ladakh	0	0	0
Lakshadweep	0	0	0
Madhya Pradesh	2	18	5
Maharashtra	12	13	16
Manipur	2	0	2
Meghalaya	1	1	0
Mizoram	0	0	0
Nagaland	1	0	0
Odisha	8	18	8
Puducherry	0	0	0
Punjab	12	15	12
Rajasthan	15	50	40
Sikkim	0	0	0
Tamilnadu	22	56	31
Telangana	0	5	4
Tripura	0	0	0
Uttar Pradesh	88	122	117
Uttarakhand	5	10	6
West Bengal	25	38	28
Total	440	670	547

Annexure-II referred in reply to parts (c)to(e) of Lok Sabha Unstarred Question No.3869 dated 17.03.2020

Complaints received during 2016-2017						
#	State	Complaints received	Sent to State for enquiry and action	Cases enquired through NQMS		
				Complaints investigated through NQMs	Found Satisfactory	Found Unsatisfactory & matter taken up with State Government
1	Andhra Pradesh	-	-	-	-	-
2	Arunachal Pradesh	4	1	3	0	3
3	Assam	-	-	-	-	-
4	Bihar	9	3	6	1	5
5	Chhattisgarh	1	0	1	0	1
6	Goa	-	-	-	-	-
7	Gujarat	1	1	0	0	0
8	Haryana	-	-	-	-	-
9	Himachal Pradesh	-	-	-	-	-
10	J & K	-	-	-	-	-
11	Jharkhand	-	-	-	-	-
12	Karnataka	-	-	-	-	-
13	Kerala	1	1	0	0	0
14	Madhya Pradesh	5	4	1	1	0
15	Maharashtra	4	2	2	0	2
16	Manipur	1	0	1	0	1
17	Meghalaya	-	-	-	-	-
18	Mizoram	-	-	-	-	-
19	Nagaland	-	-	-	-	-
20	Orissa	3	2	1	0	1
21	Punjab	-	-	-	-	-
22	Rajasthan	1	1	0	0	0
23	Sikkim	-	-	-	-	-
24	Tamil Nadu	-	-	-	-	-
25	Telangana	-	-	-	-	-
26	Tripura	-	-	-	-	-
27	Uttar Pradesh	14	6	8	2	6
28	Uttarakhand	1	1	0	0	0
29	West Bengal	-	-	-	-	-
Total		45	22	23	4	19

Complaints received during 2017-18						
#	State	Complaints received	Sent to State for enquiry and action	Cases enquired through NQMS		
				Complaints investigated through NQMs	Found Satisfactory	Found Unsatisfactory & matter taken up with State Government
1	Andhra Pradesh	-	-	-	-	-
2	Arunachal Pradesh	-	-	-	-	-
3	Assam	1	0	1	0	1
4	Bihar	9	2	7	2	5
5	Chhattisgarh	1	0	1	1	0
6	Goa	-	-	-	-	-
7	Gujarat	-	-	-	-	-
8	Haryana	-	-	-	-	-
9	Himachal Pradesh	-	-	-	-	-
10	J & K	-	-	-	-	-
11	Jharkhand	2	1	1	0	1
12	Karnataka	2	2	0	0	0
13	Kerala	1	1	0	0	0
14	Madhya Pradesh	9	4	5	2	3
15	Maharashtra	2	1	1	0	1
16	Manipur	1	0	1	1	0
17	Meghalaya	1	0	1	0	1
18	Mizoram	-	-	-	-	-
19	Nagaland	-	-	-	-	-
20	Orissa	1	-	1	-	1
21	Punjab	3	3	0	0	0
22	Rajasthan	1	1	0	0	0
23	Sikkim	-	-	-	-	-
24	Tamil Nadu	1	1	0	0	0
25	Telangana	-	-	-	-	-
26	Tripura	-	-	-	-	-
27	Uttar Pradesh	13	8	5	2	3
28	Uttarakhand	1	0	1	1	0
29	West Bengal	4	3	1	0	1
Total		53	27	26	9	17

Complaints received during 2018-19						
#	State	Complaints received	Sent to State for enquiry and action	Cases enquired through NQMS		
				Complaints investigated through NQMs	Found Satisfactory	Found Unsatisfactory & matter taken up with State Government
1	Andhra Pradesh	-	-	-	-	-
2	Arunachal Pradesh	-	-	-	-	-
3	Assam	-	-	-	-	-
4	Bihar	10	1	9	2	7
5	Chhattisgarh	2	1	1	1	-
6	Goa	-	-	-	-	-
7	Gujarat	-	-	-	-	-
8	Haryana	-	-	-	-	-
9	Himachal Pradesh	2	1	1	0	1
10	J & K	-	-	-	-	-
11	Jharkhand	1	0	1	0	1
12	Karnataka	-	-	-	-	-
13	Kerala	-	-	-	-	-
14	Madhya Pradesh	3	1	2	1	1
15	Maharashtra	2	0	2	1	1
16	Manipur	-	-	-	-	-
17	Meghalaya	-	-	-	-	-
18	Mizoram	-	-	-	-	-
19	Nagaland	-	-	-	-	-
20	Orissa	3	1	2	0	2
21	Punjab	-	-	-	-	-
22	Rajasthan	-	-	-	-	-
23	Sikkim	-	-	-	-	-
24	Tamil Nadu	-	-	-	-	-
25	Telangana	-	-	-	-	-
26	Tripura	1	0	1	0	1
27	Uttar Pradesh	5	0	5	2	3
28	Uttarakhand	4	0	4	0	4
29	West Bengal	-	-	-	-	-
Total		33	5	28	7	21

Complaints received during 2019-20 (as on February, 2020)						
#	State	Complaints received	Sent to State for enquiry and action	Cases enquired through NQMS		
				Complaints investigated through NQMs	Found Satisfactory	Found Unsatisfactory & matter taken up with State Government
1	Andhra Pradesh					
2	Arunachal Pradesh					
3	Assam	1	1	0	0	0
4	Bihar	4	2	2	1	1
5	Chhattisgarh	3	2	1	0	1
6	Goa					
7	Gujarat					
8	Haryana					
9	Himachal Pradesh					
10	J & K	3	2	1	0	1
11	Jharkhand	2	2	0	0	0
12	Karnataka					
13	Kerala	1	1	0	0	0
14	Madhya Pradesh	5	4	1	1	0
15	Maharashtra					
16	Manipur					
17	Meghalaya	1	0	1	0	1
18	Mizoram					
19	Nagaland					
20	Orissa	2	2	0	0	0
21	Punjab					
22	Rajasthan					
23	Sikkim					
24	Tamil Nadu					
25	Telangana					
26	Tripura					
27	Uttar Pradesh	7	4	3	1	2
28	Uttarakhand					
29	West Bengal	2	1	1	0	1
Total		31	21	10	3	7